

IN THE HIGH COURT OF DELHI AT NEW DELHI

F. No. 214/2007/Comp./DHC/No. 22745

Dated : 28-07-2010

From :

The Registrar General
Delhi High Court
New Delhi.

To

(As per list attached)

Sub.: Quotation for purchase of USB Hub of reputed make.

Sir,

This court intends to purchase USB Hub of reputed make for the use of this Court.

You are requested to submit the necessary quotations in a sealed envelope to the undersigned on or before 07-08-2010. The validity of rates should not be less than 150 days.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope. No quotations shall be entertained after due date. Envelops without subject shall be summarily rejected.

Yours truly,

Sd/-
(Promila Talwar)
Administrative Officer (J) (Comp./Sty.)
for Registrar General